

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 113**  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt Ltd. .... Applicant/petitioner

v.

Ninex Developers Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 10.02.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant: Mr. Rakesh Kumar, Mr. Rohit Bohra, Advs.  
For the Respondent: Mr. Himanshu, Mr. Vivek Malik, Mr. Vivek Sinha  
For Respondent nos. 1, 2 & 3.

**ORDER**

List on 26.02.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**